Annexure - 3

Name of the corporate debtor: Indosolar Limited; Date of commencement of CIRP: 19-04-2019; List of creditors as on: 06-03-2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Re

				. (Amount in Rs.)										
SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of continge nt	Amount of any mutual	Amount of claim not admitted	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off		under verificati on	
1	Bank of Baroda (Note-1)	29-04-2019	2,59,21,38,035.00	2,59,18,78,035.00	Financial Claim	2,59,18,78,035.00	2,59,18,78,035.00	No	12.12%			2,60,000.00		- 1
2	Corporation Bank (Note-2)	29-04-2019	3,95,76,48,548.00	3,95,76,48,548.00	Financial Claim	3,95,76,48,548.00	3,95,76,48,548.00	No	18.51%					
3	ARCIL (Note-3)	25-04-2019	5,00,06,56,261.00	4,99,74,13,039.00	Financial Claim	4,99,74,13,039.00	4,99,74,13,039.00	No	23.38%			32,43,222.00		
4	Union Bank of India (Note-4)	29-04-2019	9,83,22,09,352.00	9,83,22,09,352.00	Financial Claim	9,83,22,09,352.00	9,83,22,09,352.00	No	45.99%					
			21,38,26,52,196.00	21,37,91,48,974.00										



